

IN THE HIGH COURT OF JHARKHAND AT RANCHI
Cr.M.P. No. 1138 of 2020

Binod Kumar

.... Petitioner(s).

Versus

1. The State of Jharkhand

2. Sanjay Agarwal

... Opp. Party(s).

CORAM : HON'BLE MR. JUSTICE ANANDA SEN.
Through: Video Conferencing

For the Petitioner(s)

: Mr. Yogesh Modi, Advocate.

For the State

: A. P.P.

02/11.09.2020: It is pointed out , Serial Number has not been mentioned by the Oath Commissioner. This defect cannot be ignored.

List this case after removal of the defect(s), as pointed out by the office.

However, the Oath Commissioner should be cautious in future.

Anu/C.P.-3

(ANANDA SEN, J.)